

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014,**  
**APPEAL NO. 284 OF 2014,**  
**APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015 AND**  
**APPEAL NO. 42 OF 2016**

Dated : **11<sup>th</sup> July, 2019**

**APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014**

**In the matter of:**

**Biomass Energy Developers Association &Ors. ...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission &Ors. ...Respondent(s)**

**APPEAL NO. 284 OF 2014**

**Biomass Energy Developers Association &Ors. ...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission &Ors. ...Respondent(s)**

**APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015**

**The South Indian Sugar Mills Association &Ors. ...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission &Ors. ...Respondent(s)**

**APPEAL NO. 42 OF 2016**

**South Power Distribution Co. of Andhra Pradesh Ltd. &Anr. ...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission &Ors. ...Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **18.11.2019.**

**PS/Court Master**